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ITEM NO.57

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5755-5756/2012

(From the judgement and order dated 23/08/2011 in WP No.2153/2011 and WP No.5143/2011 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

U.P. PANDIT DEEN DAYAL UPADHAYA VETERINA

Petitioner(s)

VERSUS

S.M.COLLEGE VETERINARY SC.& AN.RES.&ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/01/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Mr. Aruneshwar Gupta, Adv.
Mr. Manish Kaghan, Adv.
Mr. Nikhil Singh, Adv.
Mr. Bijan Kumar Ghosh, Adv.

For Respondent(s)

Mr. Navin Prakash, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.
Hearing expedited.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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